## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAL**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/672/(IB)/2017

NAME OF THE PETITIONER(S)

: TATA CAPITAL FINANCIAL SERVICES LTD

NAME OF THE RESPONDENT(S)

: AROHI INFRASTRUCTURE PVT LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. Abitha Banu count for Politioner 2. V.J. ARUL RAJ Comment for Resp.

## **ORDER**

Counsel present. petitioner/Financial Creditor Counsel for respondent/corporate debtor present and prayed for time to make submissions in relation to the Arbitration matter pending at Mumbai and for filing counter. Time is extended at request. Put up on 04.01.2018.

-sd-S Vijayaraghavan Member (Technical) K Anantha Padmanabha Swamy Member (Judicial)